

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Handwritten notes	Handwritten notes			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Handwritten notes			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Handwritten notes	Handwritten notes			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I	10,00,000/-
	(ii) Loans from financial institutions	X	X
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	X	X
	(b) dues to departments dealing with supply of water	X	X
	(c) dues to departments dealing with supply of electricity	X	X

Note - ...
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		NIL <i>NIL</i>	NIL <i>NIL</i>
	(d) dues to departments dealing with telephones	<i>NIL</i>	<i>NIL</i>
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	<i>NIL</i>	<i>NIL</i>
	(f) Other dues, if any	<i>NIL</i>	<i>NIL</i>
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	<i>2024-2025</i> <i>PAN-Nb-AUG PA</i> <i>8215-13-74698-0</i>	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	<i>X</i>	<i>X</i>
	(iii) Sales Tax [Only in case of proprietary business]	<i>NIL</i>	<i>NIL</i>
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :- *P.T.S.B.L.A.1258*

Gender :- *M* (M/F)

Date of Birth :- *05/01/1969* (DD/MM/YYYY)

Class/Group :- *B* (A/B/C)

Cadre :- *B.L.A Secretariat Service*
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- *Bhagalpur*

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: *Patana*

Date: *11/2/25*

Signature *Mithlesh Kumar Dey*

Name of Employee: *Mithlesh Kumar Dey*

Designation: *Section-officer*

Department: *Bihar - Urban - Sabha*